

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 142/99

Tuesday the 16th day of March 1999.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

P.Venukumar
Extra Departmental Packer/
Mail Carrier, Pangode
Trivandrum.

...Applicant

(By advocate Mr Sasidharan Chempazhanthiyil)

Versus

1. Assistant Supdt. of Post Offices
Trivandrum Central Sub Division
Trivandrum.
2. Senior Supdt
North Postal Division
Trivandrum.
3. T.Baby
Extra Departmental Delivery Agent
Kodithookkiyakunnu,
Kallara P.O.

...Respondents

(By advocate Mr N.Anil Kumar, ACGSC(R1&2)

The application having been heard on 16th March 1999,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Learned counsel of the applicant states that the applicant
may be permitted to withdraw the application with liberty to
take up the matter with the Department. Permission is granted.
Application is closed as withdrawn.

Dated 16th March 1999.



(A.V.HARIDASAN)
VICE CHAIRMAN

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